GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.4700

TO BE ANSWERED ON 24th March, 2021

FAKE CERTIFICATES DURING ARMY RECRUITMENT

4700. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the certificate of some persons have been found fake during Army recruitment;
- (b) if so, whether the Government is considering to take any action against the said persons;
- (c) if so, the details thereof along with the time by which the said action is likely to be taken; and
- (d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) to (d): Yes, Sir. Whenever a fake certificate is caught, the individual's candidature is cancelled and he is not allowed to take part in the recruiting process further.
